

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 07th day of April, 2004.

Contempt Petition No. 22 of 2003.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman.

Hon'ble Mr. D.R. Tiwari, Member- A.

Kalyan Singh S/o Sri Lal Singh
R/o Vill. and Post- Munchh, Distt. Champawat,
Uttaranchal.

.....Applicant

Counsel for the applicant :- Sri A. Tripathi

V E R S U S

1. J.P. Arya, Superintendent of Post Offices,
Pithauragarh, Uttaranchal.
2. J.C. Bhatt, Sub Divisional Inspector of Post Offices,
Lohaghat, Champawat, Uttaranchal.
3. Ramesh Chandra Joshi,
Line Overseer, Lohaghat, Champawat, Uttaranchal.

.....Respondents

Counsel for the respondents :- Sri Ashish Gopal

O R D E R

By Hon'ble Mr. Justice S.R. Singh, VC.

The applicant was working as Extra Departmental Branch Post Master (EDBPM) at Champawat. By order dated 18.10.2002 he was informed that he would be retiring on superannuation on 16.11.2002 ~~being~~ his date of birth ^{being} 17.11.1937. The applicant challenged the said notice by means of O.A No. 1304/2002 in which the Tribunal by an interim order dated 15.11.2002 restrained the respondents from retiring the applicant on 16.11.2002 till the final out-come of the O.A. The respondents have already filed CA and an application for vacating the interim order in the main O.A. In the circumstances, therefore, we are not

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inclined to proceed further in the contempt jurisdiction. The contempt application is, therefore, dismissed. Notices stand discharged. All pending M.As in the contempt application stand disposed of.

Dinesh
Member- A.

Rej
Vice-Chairman.

/Anand/